

**DIVISION BENCH**

**ITEM NO.129**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 412/2022, IA No. 33/2023, IA No. 548/2023 & IA No. 65/2024  
IN CP (IB) No. 261/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ORIENTAL BANK OF COMMERCE V/S M/S A.B.M. CONCRETE PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 07<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**15<sup>th</sup> April, 2024**

*Priya Agarwal  
(Stenographer)*